## **DELETION NOTES**

1

- 1. MAT.APP.(F.C.) 217/2017, MAT.APP.(F.C.) 102/2018, MAT.APP.(F.C.) 20/2018 AND MAT.APP.(F.C.) 38/2019 LISTED BEFORE HON'BLE DB-V AT ITEM NOS. 23, 24, 25 AND 26 RESPECTIVELY ARE DELETED AS THE SAME ARE LISTED BEFORE SPECIAL DIVISION BENCH COMPRISING HON'BLE MR. JUSTICE NAVIN CHAWLA AND HON'BLE MS. JUSTICE SHALINDER KAUR.
- 2. FAO(OS) 184/2024 AND FAO(OS) 23/2025 LISTED BEFORE SPECIAL DIVISION BENCH COMPRISING HON'BLE MR. JUSTICE C. HARI SHANKAR AND HON'BLE MR. JUSTICE AMIT MAHAJAN AT ITEM NOS. 1 AND 2 RESPECTIVELY ARE DELETED AS THE SAME ARE LISTED BEFORE HON'BLE DB-III.
- 3. LA.APP. 52/2025 LISTED BEFORE HON'BLE MS. JUSTICE TARA VITASTA GANJU AT ITEM NO. 39 IS DELETED AS THE SAME IS LISTED BEFORE HON'BLE MR. JUSTICE MANOJ KUMAR OHRI.
- 4. MAC. APP. 425/2016 AND MAC. APP. 763/2016 LISTED BEFORE HON'BLE MR. JUSTICE SAURABH BANERJEE AT ITEM NOS. 82 AND 83 RESPECTIVELY ARE DELETED AS THE SAME ARE LISTED BEFORE HON'BLE MR. JUSTICE CHANDRA DHARI SINGH.
- 5. CM APPL. 15819/2025 IN RFA 542/2022 LISTED BEFORE HON'BLE MR. JUSTICE ANISH DAYAL AT ITEM NO. 128 IS DELETED AS THE SAID APPLICATION i.e., CM APPL. 15819/2025 WILL BE LISTED ON 20.03.2025.
- 6. CM(M) 3555/2024 LISTED BEFORE HON'BLE MR. JUSTICE MANOJ JAIN AT ITEM NO. 38 IS DELETED AS THE SAME IS CONVERTED INTO MAT.APP.(F.C.) 114/2025 AND LISTED BEFORE HON'BLE DB-V.
- 7. CM(M) 184/2025 LISTED BEFORE HON'BLE MR. JUSTICE MANOJ JAIN AT ITEM NO. 41 IN THE ADVANCE CAUSE LIST IS DELETED AS THE SAME IS LISTED IN SUPPLEMENTARY CAUSE LIST.

HIGH COURT OF DELHI 18.03.2025

REGISTRAR (LISTING)